

DIVISION BENCH

ITEM NO.119

NATIONAL COMPANY LAW TRIBUNAL

ALLAHABAD BENCH

PRAYAGRAJ

IA No.01/2022, IA No.229/2022, IA No.273/2022 & IA No.332/2023

IN CP (IB) NO.110/ALD/2017

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 14th September, 2023

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	SHREE BHAWANI PAPER MILLS LTD
UNDER SECTION	10 IBC (IN LIQUIDATION)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Abhishek Anand with Sh. Mohak Sharma, Adv.

: *For the Liquidator*

ORDER

IA NO.332/2023

- 1. This is a progress report filed by the Liquidator for the quarter ended on 30.06.2023.**
- 2. The same is taken on record subject to just exceptions.**
- 3. Accordingly, IA No.332/2023 stands disposed off.**

IA No.01/2022, IA No.229/2022 & IA No.273/2022

The NCLT Bar, Allahabad Bench on call from Bar Council of U.P. is abstaining from work today. Therefore, in the interest of justice; the matter is adjourned for 5th October, 2023 along with all applications.

-Sd-

**(Ashish Verma)
Member (Technical)**

14th September, 2023

*Kavya Prakash Srivastava
(Stenographer)*

-Sd-

**(Praveen Gupta)
Member (Judicial)**